## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.322/2016 in OA No.1897/2013

This the 17<sup>th</sup> day of January, 2017

Hon'ble Shri V. Ajay Kumar, Member (J) Hon'ble Shri P.K. Basu, Member(A)

Shri Sudhir Chopra
S/o Late Shri I.S. Chopra
Aged about 64 years
Resident of E-103, Kalkaji
New Delhi.
And Retired as Joint Director
Directorate of Defence Estates
Southern Command, Pune

.. Applicant

(By: None)

Versus

Shri G. Mohan Kumar Secretary to the Government of India Ministry of Defence South Block, New Delhi.

..Respondent

(By Advocate: Shri Hanu Bhaskar)

## ORDER (Oral)

## Shri V. Ajay Kumar, Member(J):

None appears for the petitioner.

2. Learned counsel for the respondents while producing an order dated 16.12.2016 passed by the Hon'ble High Court of Delhi in WP(C) No.10815/2016 which was filed against the orders of this Tribunal, where under the interim relief earlier granted

was continued, submits that the Hon'ble High Court has earlier stayed the Contempt Petition filed by the petitioner.

3. Accordingly, in the circumstances, the present CP is closed. Notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, once, the WP(C) No.10815/2016 is finally decided. No costs.

( P.K. Basu ) Member(A) ( V. Ajay Kumar )
Member(J)

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